COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 246 OF 2017 AND APPEAL NO. 247 OF 2017

Dated: 12th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Torrent Power Limited Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Hardik Luthra

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1

Mr. Ankit Swarup

Ms. Tanya Swarup for R-2

Ms. Swapna Seshadri

Ms. Neha Garg

Mr. Ashwin Ramanathan for R-11

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>08.10.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member